

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

15. C.A.(CAA)/99(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Synegra Ems Limited

Section 230 (l) of Companies Act, 2013

ORDER

1. Mr. Ahmed Chunawala, Ld. Counsel for the Applicant present through physical mode.
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)